## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH`

It is a part heard hence list it on 14/03/2018 before the C.P No. 48 of 1996

regular bench.

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors (Jinan K.R.) Member (J)		
Under Section	397/398	THE IT	126. 07
	nation of Authorized (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
D PROBUSO	+ SINGHADNOCATE	J. Shalo Sud	JA 2'A
2) CHOTO	20 SuD	CHOTO & SU	D 01-142
	rasa (	Advs.	
1. Stomak 2. Anda Be	ton (	19 (8) 1	
3. S.N. Pan	lg (Sa	ing ay They humala	12/2/1
4. Sutapa	Ray Chang }	Am forthe	12/2/2/0

## ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld. Counsel for the respondent company and the Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.) Member (J)